

10. S/Shri Vijay Kumar & Ashok Kumar of Sangam Vihar complained that a constable of Police Station Sangam Vihar did not register their complaint but instead threatened them to put their signature on compromise. Enquiry in the matter has been initiated.

11. One Shri Prahlad Singh of Shahdara, complained about non-registration of his complaint by ASI of Police Post Kailash Nagar. The allegation against the ASI have been substantiated. A departmental enquiry has been instituted against him.

Pension to Widows of Victims of Terrorists

1579. SHRIMATI GEETA MUKHERJEE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the widows of the employees of the Government of Punjab killed by terrorists are eligible to pension equal to last pay drawn;

(b) if so, how many such widows have been sanctioned pension, department-wise; and

(c) how many such widows have not been sanctioned such pension, department-wise and the reasons therefor?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): (a) to (c). The details in this regard are being

collected from the Government of Punjab.

Pending Passport Application in RPO'S

1580. SHRI C. SRINIVASAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the steps taken or contemplated to minimise the delays and administrative bottlenecks Prevailing in issue of passports to bonofide citizens of India especially for those who go abroad for higher studies and for research and specialised missions; and

(b) the number of Passports applications pending at present with various Regional Passport Offices in the country for more than one month, and the reasons therefor?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJRAL): (a) Steps taken include (a) issue of passports within 5 days of receipt of verification reports; (b) consultations with police/CID authorities to expedite their reports; and (c) issue of short validity passports in cases like bona-fide citizens of India going abroad for higher studies, research and specialised missions even without police and CID verification reports. Promot issue of passport by simplifying procedures is being kept under constant review.

(b) A statement showing the Passport services rendered, cases Pending over one month and reasons for pendency is given below. Out of 1.67 lakh pending cases, 1.42 lakh cases are awaiting police/ CID reports.

STATEMENT

Statement of Passport Services rendered by Passport Offices in India.

A. Total services rendered in 1989.

(i) Fresh passports

15.60 lakh

(ii) Renewals & Misc services

10.53 lakh

Total

26.13 lakh

(b) Pendency over one month as on 16.3.1990.

(i) Applications being processed in Passport Offices.

0.17 lakh

(ii) Pendency due to Police/CID reports.

1.42 lakh

(iii) Pendency due to other reasons such as references to other authorities etc.

0.08 lakh

Total

1.67 lakh

Hiring of Vehicles for Security Purposes by Delhi Police**Telephone Connections in ID Exchanges, Delhi**

1581. SHRI YADVENDRA DATTA: Will the Minister of HOME AFFAIRS be pleased to state:

1582. SHRI BHAGEY GOBARDHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the Comptroller and Auditor General of India in his report for the year ended 31 March, 1988 adversely commented upon the Delhi Police for incurring an avoidable expenditure on hiring of vehicles for making law and order arrangements and providing security to VIPs, and foreign dignitaries;

(a) whether the applicants registered since June 1, 1986 for telephone connections in the ID Exchange, Delhi under N/OYT/G Category have received the sanction letters; and

(b) if so, whether the report has since been examined and the responsibility fixed; and

(b) the time by which the applicants registered in June, 1986 would be provided telephone connections and the steps likely to be taken in augmenting the speed of clearance of remaining applicants?

(c) if so, the details thereof and the corrective steps proposed to be taken in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir,

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMED SAYEED): (a) Yes, Sir.

In Idgah Telephone Exchange Non-OYT/Gen. category connections registered upto 3.4.86 have been released on 1.3.90. Sanction letters have been issued.

(b) and (c). The matter is under examination.

(b) It is proposed to clear all waiting lists including general category registered upto 30.9.1986 by 31.3.91 subject to timely availa-